

control and regulation, that the present powers were not enough, etc. He has seen the state of affairs in the New Asiatic. He says that a little more is required. If he is serious about regulation and control, he should have straightaway said in the House that the Government is coming forward with legislation for more powers. The same thing was debated in March in Rajya Sabha and the hon. Minister said so many things. We have seen the state of affairs in the New Asiatic and the Ruby?

If this insurance is also taken over, even the little drain that is going on in the foreign exchange can be stopped. Then, there should be some change in the investment pattern of this. Out of a sum of Rs. 52 crores with these companies, a little over Rs. 5 crores is invested in the reserves and Government securities. What is the percentage? Cannot this be increased? In the case of life insurance, when life insurance was not nationalised, there was a larger ratio.

In concluding, I say that I am grateful to all the Members of the House who have participated in this debate, including Shri Patel. Shri Patel has given figures which rather enlightened me but I do not agree with his conclusions. Even so, Sir, I thank him. Sir, with these few words I request the House to accept my resolution.

Mr. Chairman: Is Shri Tridib Kumar Chaudhuri pressing his amendment?

Shri Tridib Kumar Chaudhuri: No, Sir, I do not press it.

The amendment was, by leave, withdrawn.

Mr. Chairman: Shall I put the resolution to the vote of the House?

Shri T. B. Vittal Rao: Yes, Sir.

Mr. Chairman: The question is:

"This House is of opinion that General Insurance should be nationalised".

Those in favour may say 'Aye'.

Some Hon. Members: Aye.

Mr. Chairman: Those against may say 'No'.

Some Hon. Members: No.

Mr. Chairman: The 'Ayes' have it.

Some Hon. Members: The 'Noes' have it.

Mr. Chairman: We will have the division on Friday after next.

Shri S. M. Banerjee: Supposing we win, Sir, then this will delay nationalisation.

Mr. Chairman: We will think about that later on.

17.26 hrs.

BUSINESS OF THE HOUSE

Shri B. R. Bhagat: Sir, on behalf of the Minister of Parliamentary Affairs, I have to announce a little change in the programme for the next week as announced by him this morning. The change concerns discussion on the present position in regard to production, distribution and export of sugar on a motion to be made by Shri Rajendra Singh and others. This discussion is now proposed to be held on Wednesday, the 7th December, 1960, at 3 P.M. instead of 6th December, as already announced.

17.27 hrs.

RESOLUTION RE: NEW MARKING SYSTEM OF VOTING

श्री बिभूति मिश्र (बगहा) : चेयरमैन साहब, मैं अपना संकल्प आपके सामने पेश करना चाहता हूँ, वह इस प्रकार है :

"इस सभा की यह राय है कि हाल ही में लोक सभा तथा रा "